

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

STARRED QUESTION NO:192
ANSWERED ON:03.12.2001
DUMPING OF AGRICULTURAL PRODUCTS
C. SREENVAASAN;M.H. AMBAREESH

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the farmers in the country have been adversely affected due to the large scale dumping of agricultural products by some countries;
- (b) if so, the details of such agricultural products; and
- (c) the steps taken by the Union Government in this regard to save the domestic farmers?

Answer

MINISTER OF AGRICULTURE (SHRI AJIT SINGH)

(a) to (c): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA STARRED QUESTION NO. 192 DUE FOR REPLY ON 3RD DECEMBER, 2001.

(a) to (c): No antidumping investigation under the Customs Tariff Act, involving agricultural products has been initiated by the Directorate General of Anti-Dumping & Allied Duties (DGAD&AD), as yet.

In order to ensure that the farmers of the country are not adversely affected by dumping or surge in imports of agricultural products, the Government has put in place a suitable mechanism for monitoring the import of sensitive items and is committed to providing adequate protection to the domestic producers by resorting to various WTO compatible measures which include appropriate calibration of applied tariffs within the bound levels, imposition of anti-dumping, countervailing duties and safeguard action.